Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| | | | | ~ | • | | I | , `` | Amount in $\langle \rangle$ | |
|-----|--|--------|-----------|------|-----------|------------|------------|------------|-----------------------------|--------|
| SI. | Category of creditor | | nary of | | nary of | Amount of | Amount of | | Details | Remar |
| No. | | claims | received | | claims | contingent | claims not | of claims | in | ks, |
| | | No. | Amount | No. | Amount o | claims | admitted | under | Annexure | if any |
| | | of | | of | f claims | | | verificati | | _ |
| | | clai | | clai | admitted | | | on | | |
| 1 | Secured financial creditors belonging to any class of creditors | 1 | 441029207 | 1 | 441029207 | 0 | 0 | 0 | 1 | |
| 2 | Unsecured financial creditors belonging to any class of creditors | NA | | | | | | | 2 | |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | NA | | | | | | | 3 | |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | NA | | | | | | | 4 | |
| 5 | Operational creditors (Workmen) | NA | | | | | | | 5 | |
| 6 | Operational creditors (Employees) | NA | | | | | | | 6 | |
| 7 | Operational creditors (Government Dues) | NA | | | | | | | 7 | |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | NA | | | | | | | 8 | |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | NA | | | | | | | 9 | |
| | Total | | | | | | | | | |

Annexure-1

Name of the corporate debtor: Silver Proteins Private Limited; Date of commencement of CIRP: 2nd July 2020; List of creditors as on: 31st July 2020

List of secured financial creditors belonging to any class of creditors

| Sl. No. | Name of Credi t-or | etails of claim | | | Details o admi | | | Amount of | Amount of any | Amount of claim | Amount of claim | Re ma | |
|------------|-----------------------|--------------------|--------------------------------|----------------------------------|-------------------|---|----|--------------|------------------|---|---------------------|----------|---------------------------|
| | | Amount claimed | Amount of claim admitted | aim e of covered covered r votin | | | | | | Mutual dues, that may be set-off | not admitte d | | rk s, if an y |
| 1 | Central Bank | 441029207 | 441029207 | Secured | 441029207 | 0 | No | 100 | 0 | 0 | 0 | 0 | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |

Annexure-2-Not Applicable Name of the corporate debtor:; List of creditors as on:

List of unsecured financial creditors belonging to any class of creditors

| | | | | | | | | | | | | (Amount | ш х) |
|-----|---------|----------|---------|----------|---------------------------|-----------|---------|-------------|------------|------------|-------------|-------------|--------------|
| Sl. | Name | Detai | ls of | | Details of claim admitted | | | | | Amount | Amount of | Amount of | Remarks |
| No. | of cre- | claim re | eceived | | | | | | contingent | of any | claim not a | claim und | if any |
| | ditor | Date of | Amount | Amount | Nature | Amount | Whether | % of voting | claim | mutual | dmitted | er verifica | |
| | | receipt | claimed | of claim | of claim | covered | related | share in | | dues, that | | tion | |
| | | • | | admitted | | by | party? | CoC | | may be | | | |
| | | | | | | guarantee | | | | set-off | | | |
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Annexure – 3- Not Applicable

Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as

on:

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of cre- ditor | claim 1 | m receive 0 | | | | | | | Amount of conti- ngent | Amount of any mutual | Amount of claim not | of claim under | Remarks , if any |
|------------|--------------------------|------------------------|------------------------|------------------------------------|--|---------|---------------------------------------|------------------------------|--------------------------------|------------------------------|------------------------------------|---------------------------|-------------------|---------------------|
| | | Date of rec eipt | Amou nt clai med | Amount of claim admitte d | | covered | Amount covered by guar antee | Whether related party? | % voting share in CoC | claim | dues, that may be set-off | admitted | verifica- tion | |
| | | | | | | | | | | | | | | |

Annexure – 4 Name of the corporate debtor:; List of creditors as on:

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| | | | | | | | | | | | (Alloulit) | |
|------------|-----------------|-----------------------|--------------------------------|----------|--|------------------------------|-----------------------------------|---------------------|---------------------------------|--------------------|-----------------------|--------------------|
| Sl. No. | Name of cre- | Detai claim re | | Detail | s of claim | admitted | | Amount of conti- | Amount of any mutual | Amount of claim | Amount of claim | Remarks, if any |
| | ditor | Date of receipt | Amount of claim admitted | of claim | Amount covered by guar- antee | Whether related party? | % of Voting share in CoC | ngent claim | dues, that may be set-off | not admitted | under verification | |
| | | | | | | | | | | | | |
| | | | | | | | | | | | | |

Annexure – 5- Not Applicable

Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as

on:

List of operational creditors (Workmen)

| | | | | | | | | | | | | | (Allount III) |
|-----|---|-------------------|--------------------------------|----------------|--------------------------------|----|----------------|---------------------------------|-----------------------------|---------------------------------------|-----------------------------|------------------------|---------------|
| Sl. | | | Details o | | | De | etails of clai | m admitted | Amount | | Amount of | | · · · · |
| No. | authorised representa- tive, if any | of work man | recei Date of receipt | Amount claimed | Amount of claim admitted | of | related | % voting share in CoC, if | of conti- ngent claim | of any mutual dues, that may | claim under verification | claim not a dmitted | if any |
| | | | | | | | | applicable | | be set-off | | | |
| | | | | | | | | | | | | | |
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Annexure – 6 Name of the corporate debtor:; List of creditors as on:

List of operational creditors (Employees)

Name Details of claim admitted Amount of Remarks, SI. Name of Details of Amount Amount Amount No. authorised d f empl claim received of continof any of claim claim not if any representaunder admitted -ovee gent claim mutual Date Amount Amount of Nature Whether % of tive. if any dues, th verifica of claimed claim of related voting shar tion at may admitted claim party? receipt e in CoC, be setif off applicable

Annexure – 7- Not Applicable

Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as

on:

List of operational creditors (Government dues)

| SI. | Details of o | laimant | Deta | ils of | De | tails of cla | aim admitte | ed | Amount | Amount | Amount | Amount of | , |
|-----|--------------|---------|-------------------|--------------------------------|-----------------------|------------------------------|--|------------|--|-----------------------------|----------|-----------|-------------|
| No. | | | claim r | | | •••••• | | | of contin- | of any | of claim | claim not | · · · · · · |
| | | | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting shar e in CoC, if applicable | gent claim | mutual dues, th at may be set- off | under verifica - tion | admitted | | |
| | | | | | | | | | | | | | |
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Annexure – 8 Name of the corporate debtor:; List of creditors as on:

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Name of cre | | of claim ived | | Details o | of claim adm | nitted | | | Amount of contin- | Amount of any | of | Amount of claim | Remarks, if any |
|----------------|--------------------|------------------------|--------------------------------------|-------------------------|---|--|------------------------------|-----------------------------------|----------------------|---|----------------------------|----------------------------|--------------------|
| | Date of receipt | Amou nt clai med | Amou nt of cl aim ad mitted | Natur e of cl aim | Amount covered by security interest | Amount covered by guara -ntee | Whether related party? | % of voting share in CoC | gent claim | mutual dues, that may be set-off | claim not ad- mitted | under verifica- tion | |
| | | | | | | | | | | | | | |
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Annexure – 9-Not Applicable Name of the corporate debtor:; List of creditors as on:

List of other creditors (Other than financial creditors and operational creditors)

| | | _ | | | | | | | (/ IIIOu | | | | |
|-----|--------|---------------------------|---------|----------|--------|---------------|-----------|---------|-----------|----------|----------|-----------|----------|
| SI. | Name | Deta | ails of | | | Details of cl | lai | | Amount | Amount | Amount | Amount | Remarks, |
| No | of cre | claim received m admitted | | | | | | | of contin | of any | of claim | of claim | if any |
| | -ditor | Date of | Amount | Amount | Nature | Amount co | Amount co | Whether | -gent | mutual | not | under | |
| | | receipt | claimed | of claim | of | vered by | vered by | related | claim | dues, | admitted | verifica- | |
| | | - | | admitted | claim | Security | guarantee | party? | | that may | | tion | |
| | | | | | | interest | 0 | 1 0 | | be | | | |
| | | | | | | | | | | set-off | | | |
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